

ITEM NO.801
(Mentioning)

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 24105/2023

(Arising out of impugned final judgment and order dated 13-10-2023
in FA No. 149/2020 passed by the High Court Of Judicature At
Allahabad)

PRATIBHA JHA

Petitioner(s)

VERSUS

ASHOK JHA

Respondent(s)

Date : 07-03-2024 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Petitioner-in-person (Not present)
Mr. Rohit Amit Sthalekar, AOR

For Respondent(s) Mr. Vishwa Pal Singh, AOR

UPON being mentioned, the Court made the following

O R D E R

The petitioner-in-person is not present.

No order is deemed necessary.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR